

FORM G  
INVITATION FOR EXPRESSION OF INTEREST FOR  
SURANA META CAST (INDIA) PRIVATE LIMITED  
OPERATING IN STEEL INDUSTRY AT AHMEDABAD, GUJARAT

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	SURANA META CAST (INDIA) PRIVATE LIMITED CIN- U27100GJ2010PTC059553 PAN- AANCS9110R
2.	Address of the registered office	301-D Sumell-11-Opp. Namaste Circle, Shahibaug, Ahmedabad, Gujarat, India, 380004
3.	URL of website	N.A.
4.	Details of place where majority of fixed assets are located	241/242, Mehsana - Ahmedabad Highway, Village Mandali, Gujarat 382840
5.	Installed capacity of main products/ services	Details can be sought by sending a request at <a href="mailto:cirpsuranameta@gmail.com">cirpsuranameta@gmail.com</a>
6.	Quantity and value of main products/ services sold in last financial year	Details can be sought by sending a request at <a href="mailto:cirpsuranameta@gmail.com">cirpsuranameta@gmail.com</a>
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by sending a request at <a href="mailto:cirpsuranameta@gmail.com">cirpsuranameta@gmail.com</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by sending a request at <a href="mailto:cirpsuranameta@gmail.com">cirpsuranameta@gmail.com</a>
10.	Last date for receipt of expression of interest	21/10/2024
11.	Date of issue of provisional list of prospective resolution applicants	30/10/2024
12.	Last date for submission of objections to provisional list	04/11/2024
13.	Date of issue of final list of prospective resolution applicants	15/11/2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	18/11/2024
15.	Last date for submission of resolution plans	18/12/2024
16.	Process email id to submit Expression of Interest	<a href="mailto:cirpsuranameta@gmail.com">cirpsuranameta@gmail.com</a> and <a href="mailto:arpan@caarpanshah.com">arpan@caarpanshah.com</a>

Notes- 1. The Resolution Professional ("RP") on the Instructions of the CoC shall have discretion to change the timeline or criteria for the EOI at any point of time.

Note- 2. The RP/COC reserve the right to cancel or modify the process/ application without assigning any reason and without any liability whatsoever.

  


**Arpan Maheshkumar Shah**

**Deemed Resolution Professional**

IBBI Registration No: IBBI/IPA-001/IP-P-01847/2019-20/12862

AFA Certificate No: AAI/12862/02/300625/ 107250

Validity of AFA: 30/06/2025

Email ID: [cirpsuranameta@gmail.com](mailto:cirpsuranameta@gmail.com)

Contact No: +91 9824407788

Date- October 03, 2024

Place-Ahmedabad



**PUBLIC NOTICE** This is to inform public in general that Kotak Mahindra Bank Ltd. has organized an auction in below mention respect of vehicle.

Asset Make & Model	Regn. No.	YOM	Reserve Price	Address	Contact
JCB BACKHOE LOADER JCB 3DX	GJ 09 DA0397	2019	Rs. 10,85,000/-	Kotak Mahindra Bank Ltd., Zone 1, 4th Floor, Siddhivinyak Complex, Shivranjani Cross Road, Satellite, Ahmedabad-380015.	Mr. Yatin Patel 9727788619

Under Hypothecation with M/s. Kotak Mahindra Bank is under sale in its "AS IS WHERE IS CONDITION". Interested parties can give their Quotations (Online/Offline) within 15 days from this paper publication i.e. on or before 19.10.2024 Date: 03.10.2024

**PUBLIC NOTICE** This is to inform public in general that Kotak Mahindra Bank Ltd. has organized an auction in below mention respect of vehicles

Asset Make & Model	Registration No.	YOM	Reserve Price (Rs.)	Address	Contact Details
Mahindra Bolero Maxicity	GJ 01 KT 7118	2023	5,50,000	Kotak Mahindra Bank Limited, 4th Floor, Zone-1, Siddhivinyak Complex, Shivranjani Cross Road, Satellite, Ahmedabad-380015.	Rahul Pandya 9825035964
Bolero Pickup	GJ 27 TD 4666	2023	4,75,000		
Maruti Suzuki Swift Dzire	GJ 27 TF 2901	2023	5,25,000		
Al Dost	GJ 27 TD 2363	2022	4,00,000		
Tata LPT1815	DD 01 M 9980	2022	2,40,500		
Mahindra Bolero Pickup	GJ 18 AZ 5118	2017	6,07,000	Kotak Mahindra Bank Ltd. 3rd Floor, K.G. Point, Ghod Dod Road, Surat - 395007.	Adil Kasad 9825026292
Tata T3118FBGD	GJ 21 Y 2832	2015	11,07,000		
Maruti Supercary CNG	GJ 34 T 3880	2024	7,18,000	Kotak Mahindra Bank Ltd. 2nd Floor, Spencer's Mall, Near Genda Circle, Opp. Centre Square Mall, Vadodara-390007.	Adil Kasad 9825026292
Maruti Supercary CNG	GJ 06 BV 8290	2023	6,05,000		
Mahindra MH Maxicity	GJ 13 AX 2940	2023	8,50,000	Kotak Mahindra Bank Limited, Nath Edifice Complex, 4th Floor, Dr. Yagnik Road, Opp. Jilla Panchayat, Rajkot - 360001	Dharmendra Sinh Rana 9825611487
Tata Motors Tata 1512	GJ 11 VV 3800	2022	26,16,000		
Mahindra Bolero Maxitrk	GJ 13 AX 0447	2022	6,05,000		
MarutiS Supcary CNG	GJ 03 BY 9473	2023	5,06,000		
Eicher VECV Pro2114CBC	GJ 36 V 7787	2022	17,17,000		
Ashok Ley Al Dost GD	GJ 33 T 3324	2022	6,55,000		
Tata Motors T4018COTT	GJ 12 BY 5026	2018	15,03,000		
Tata Motors T4018COTT	GJ 12 AZ 0884	2014	9,25,000		
Ashok Ley Al Bad Dost	GJ 36 V 5616	2020	10,11,000		
MarutiS MSU Carry	GJ 36 V 3168	2022	4,06,000		
MarutiS Supercary CNG	GJ 04 AW 8819	2024	5,25,000		
Ashok Ley GF3520	GJ 04 AX 6495	2022	28,20,000		
MarutiS Supercary CNG	GJ 36 V 6449	2024	6,38,000		
Maruti Suzuki CB Maruti Dzire	GJ 14 AP 0528	2019	5,66,000		

Under Hypothecation with Kotak Mahindra Bank Ltd. is under sale in its "As is where is condition". Interested parties can give their Quotations (Online/Offline) within 7 days from this paper publication i.e. on or before 11.10.2024 Date: 03.10.2024

**Stressed Asset Management Large Branch**  
Indian Bank, 73, Tirthol, Mittal Chamber, Nariman Point, Mumbai 21. Mail Id: ambmumbai@indianbank.co.in

**APPENDIX - IV-A** [See proviso to rule 8 (6)]  
Sale notice for sale of immovable properties

**E-auction Sale Notice for Sale of Immovable Assets under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002** read with proviso to Rule 8 (6) of the Security Interest (Enforcement) Rules, 2002. Notice is hereby given to the public in general and in particular to the Borrower(s) and Guarantor(s) that the below described immovable property mortgaged/charged to the Secured Creditor, the Physical Construction Symbolic Possession of which has been taken by the Authorized Officer of Indian Bank, SAM Branch, Secured Creditor, will be sold on "As is where is", "As is what is" and "Whatever there is" on 17.10.2024 for recovery of Rs. 14,83,90,400.80 (Rupees Fourteen Crore Eighty Three Lakhs Ninety Thousand Four Hundred And Paise Eighty Only) as on 23.09.2024 further interest and cost from 24.09.2024 due to the Indian Bank, SAM Large Branch, Secured Creditor, from (M/s. Sawariya International Pvt. Ltd.) (Director/Guarantor) M/s. Sawariya International Pvt. Ltd., 2. Mr. Mukund Dattaraj Kurme, (Director/Guarantor) M/s. Sawariya International Pvt. Ltd., 3. Ms. Nilemban Sumitbhai Bodra, (Director/Guarantor) M/s. Sawariya International Pvt. Ltd., 3rd Floor, Shop No. 316, Raghuvir Business Empire, Magob, Dumbhal, Surat - 395010, Gujarat. 4. Mrs. Suman D. Kurme (Guarantor), Flat No.303/304, Monarch Castle, Hanuman Road, Vile Parle East, Mumbai - 400057. 5. Mr. Sumit Bhai Bodra (Guarantor), Flat No. 701/702, Anagar Building, Rajhans Swarn, Opp. D-Mart, Sathana Jakkal Naka, Surat City-395013.

The specific details of the property intended to be brought to sale through e-auction mode are enumerated below:

Reserve Price in Lakh	EMD Amount in Lakh	Bid Incremental Amount	Property ID No.
Rs. 166.50 Lakh	Rs. 16.65 Lakh	Rs. 1,00,000/-	IDIB32117020121

**Detailed Description of the Property**  
Equitable Mortgage of Industrial Land and Building situated at plot bearing old Survey No. 29/1, New Survey No. 37 at Village Amrod, Tah. Hansot, Dist. Bharuch, Gujarat-392110. The owner of the property-M/s Sawariya International Pvt. Ltd. Plot Area 8099 sq.mtr. On or towards East: By Closed Farm House, On or towards West: By closed factory/oper plot, On or towards North: By open plot, On or towards South: By industrial Road

Reserve Price in Lakh	EMD Amount in Lakh	Bid Incremental Amount	Property ID No.
Rs. 141.30 Lakh	Rs. 14.13 Lakh	Rs. 1,00,000/-	IDIB32117020122

**Date and time of E-auction: 17.10.2024 11:00AM TO 4.00 PM**

Interested bidder may apply bid for whole lot or any property individually as per Reserve Price fixed above. Bidders are advised to visit the website (<https://www.ebray.in>) of our e auction service provider PSB Alliance Pvt. Ltd. to participate in online bid. For Technical Assistance Please call 8291220220. For Registration status and for EMD status please email to support.ebray@psballiance.com. For property details and photograph of the property and auction terms and conditions please visit: <https://www.ebray.in> and for clarifications related to this portal, please contact PSB Alliance Pvt. Ltd. Contact No. 8291220220. Bidders are advised to use Property ID Number mentioned above while searching for the property in the website with <https://www.ebray.in>

Place : Mumbai  
Date : 03.10.2024

Authorized Officer (Deepak Kumar Vaishnav), Contact No. 995075555

Bank Website	E-auction website	Document (Sale Notice Image)	Property Location	Video of property	Photos of Property
<a href="http://www.indianbank.in">www.indianbank.in</a>	<a href="https://www.ebray.in">www.ebray.in</a>				

**BHARAT CO-OPERATIVE BANK (MUMBAI) LTD.**  
(MULTI-STATE SCHEDULED BANK)  
Central Office : "Marutagin", Plot No. 13/9A, Sonawala Road, Goregaon (East), Mumbai-400063. Tel. : 61890134 / 61890083.

**DEMAND NOTICE**

**NOTICE UNDER SECTION 13(2) OF THE SECURITISATION AND RECONSTRUCTION OF FINANCIAL ASSETS AND ENFORCEMENT OF SECURITY INTEREST ACT, 2002 (SARFAESI ACT, 2002)**

1. Notice is hereby given to you under Section 13(2) of the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002. This notice is published in addition to the notice sent to your last known address by Registered A.D. Post/ Speed Post.

2. At your request, Bharat Co-operative Bank (Mumbai) Ltd., through the below mentioned Branches has sanctioned to you by way of financial assistance against the mortgage/ hypothecation of the property/ies described herein below creating security interest thereon, as per terms & condition mentioned in respective Sanction Letters.

3. You have failed and neglected to pay the loan amount installments as per agreed terms and therefore the above said financial assistance/credit facility have been classified as NPA as detailed below. Demand Notice under section 13(2) of the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (hereinafter referred as 'SARFAESI Act' or 'Said Act') was sent to your last known addresses by Registered Post A.D. / Speed Post.

4. Through this publication the undersigned being the Authorized Officer under the 'said Act', hereby call upon you to discharge your entire liabilities as mentioned below in respect of below mentioned loan accounts within 60 days from the date of publication of this notice and failing which Bank shall exercise all or any of the rights detailed under sub section 4 of section 13 of the aforesaid act and under other applicable provisions of the 'said Act'.

5. You are also put on notice that in terms of Sub-Section (13) of Section 13, you shall not transfer by sale, lease or otherwise create any third party interest on the said respective secured assets detailed in Schedule 'C' of the notice without obtaining written consent of the said Bank.

6. The said Bank reserves its right to call upon you to repay the entire liabilities under the said respective Loan Accounts that may arise hereafter as well as other contingent liabilities.

7. This notice is without prejudice to the said Bank's right to initiate such other actions and/or legal proceedings as it deems necessary under any other applicable provisions of Law. You are liable to pay service charges/costs/expenses, if any for recovery actions under the said Act as applicable.

8. You are free to take inspection of the statement of account maintained by the said Bank and the loan documents executed by you relating to your Loan Account, with prior appointment.

9. The said borrowers/ mortgagors in particular and the public in general are hereby cautioned not to deal with the said property/ies and any dealings with the said property/ies shall be subject to the charge of Bharat Co-operative Bank (Mumbai) Ltd.

10. For more details the unserved notice may be collected from the undersigned.

Sr.	Name of Borrower / Joint-Borrower / Surety/ Legal Heir(s)	NPA Date/ Demand Notice Date	Branch/ Loan Account No./ Total Outstanding Amount	Description of Secured Assets/Property/ies
1.	Mr. Hiteshkumar Harjibhai Vekariya; Surety; Mr. Chirag Savjibhai Sarkheliya.	NPA Date: 18.07.2022; Notice Date: 19-09-2024	Surat Branch 0082333000079; Rs.17,85,076/- outstanding as on 18.09.2024 with further interest & charges w.e.f 19.09.2024	All that piece and parcels of land bearing Plot No.132 admeasuring about 64.81 sq. mtrs. and building admeasuring about 48.03 sq. mtrs. constructed thereon together with undivided proportionate share in Road and COP, admeasuring about 44.80 sq.mtrs. of Shree Rangavthi Nagar Housing Society, organized on land bearing Survey No.211 and 215 and its block No.134 of Village Parlya, Sub District Oplad, District Surat- 394 130, owned by Mr. Hiteshkumar Harjibhai Vekariya. East : Back side Margin West : Internal Road North : Plot No. 133 South : Plot No. 131

Date : 04.10.2024  
Place : Mumbai

Sd/-  
Authorized Officer  
Bharat Co-operative Bank (Mumbai) Ltd.

**STATE BANK OF INDIA**  
RACPC (60921) Nilambaug Chowk, Bhavnagar, Gujarat-364 001.

**POSSESSION NOTICE**

Whereas:  
The Undersigned being the Authorized officer of the State Bank of India - RACPC - Bhavnagar, under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act -2002 and in exercise of powers conferred under section 13(12) read with Rule 3 of the Security Interest (Enforcement) Rules, 2002 issued a demand Notice dated 31-03-2024 calling upon the Borrower/s Mr. Nitesh Bachubhai Rana to repay the amount mentioned in the notice being Rs.19,81,883.00 (Rupees Nineteen lacs eighty one thousand eight hundred eighty three Only) as on 31/03/2024 further interest at the contractual rate and incidental expenses, costs, charges etc, thereon within 60 days from the date of receipt of the said notice.

The Borrower having failed to repay the amount, notice is hereby given to the Borrower, legal heirs (known - unknown), legal representatives (known-unknown) Guarantor and the public in general that the undersigned as per The Honourable 8th Additional Chief Judicial Magistrate Order No.CRMA No.770/2024 dated 31/08/2024 has taken Physical Possession of the property described herein below in exercise of powers conferred on me under section 13(4) of the Act read with Rule 8 of the said Rules on 28-09-2024.

The Borrower, legal heirs (known - unknown), legal representatives (known-unknown), Guarantor and the public in general are hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the State Bank of India - RACPC - Bhavnagar, for an amount of Rs.19,81,883.00 (Rupees Nineteen lacs eighty one thousand eight hundred eighty three Only) as on 31/03/2024 with further interest incidental expenses, costs, charges etc, thereon.

The Borrower's and co-borrower's attention is invited to provisions of sub-section (8) of section 13 of the Act in respect of time available to redeem the secured assets.

**Description of the Immovable Properties**

All that piece of parcel of Flat No. 506 admeasuring 84.07 Sq. Mts. Super Built-up Area and 56.31 Sq. Mts. Building Area in A-Wing on Fifth Floor of Vruj Vihar Residential, comprised in plot No. 60-31-30/B-1, comprising Non Agricultural survey No. 51/1 & 51/2 known as SHRI JAIRAMNAGAR ((JALARAM) CO-OPERATIVE HOUSING SOCIETY LTD. of Village Talsariya, Taluka and District: Bhavnagar.

East : Plot No.505 West: Marginal Space of Building  
North: Marginal Space of Building South: Common Passage and O.T.S.

Date : 28-09-2024  
Place : Bhavnagar.

Sd/-  
Authorized Officer  
State Bank of India - RACPC, Bhavnagar.

**ELECTRONICA FINANCE LIMITED**  
Aundumbar, Plot No. 101/1, Erandwane, Dr. Ketkar Road, Pune 411004, Maharashtra, India

**DEMAND NOTICE**

**Demand Notice Under Section 13 (2) of the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 ("Act") read with Rule 3 of the Security Interest (Enforcement) Rules, 2002 ("Rules").**

Whereas the undersigned being the Authorized Officer of Electronica Finance Limited (EFL) under the Act and in exercise of powers conferred under Section 13 (12) read with Rule 3 of the Rules hereby issued detailed Demand Notice dated below under Section 13(2) of the Act, calling upon the Borrower(s)/Co-Borrower(s)/ Guarantor(s) (all singularly or together referred to "Obligors")/Legal Heir(s)/Legal Representative(s) listed hereunder, to pay the amount mentioned in the respective Demand Notice, within 60 days from the date of the respective Notice, as per details given below. Copies of the said Notices are served by Registered Post A.D. and are available with the undersigned, and the said Obligor(s)/Legal Heir(s)/Legal Representative(s), may, if they so desire, collect the respective copy from the undersigned on any working day during normal office hours.

In connection with the above, Notice is hereby given, once again, to the said Obligor(s)/Legal Heir(s)/Legal Representative(s) to pay to EFL, within 60 days from the date of the respective Notice, the amount indicated herein below against their respective names, together with further interest as detailed below from the respective dates mentioned below in column (d) till the date of payment and/ or realisation, read with the loan agreement and other documents/writings, if any, executed by the said Obligor(s). As security for due repayment of the loan, the following Secured Asset(s) have been mortgaged to EFL by the said Obligor(s) respectively.

Sr.	Loan A/c No.	Name of Obligor(s)/ Legal Heir(s)/Legal Representative(s)	Total Outstanding Dues (Rs.) as on below date*	Date of Demand Notice & Date of NPA
1.	APPL000 42831/ LOAN 00005 017320	1. Himanshu Dineshbhai Patel (Borrower) 2. Dineshbhai Shivabhai Patel & 3. Meeluben Himansukumar Patel (Co-Borrowers) All Address: Mu Po Kural, Vadodara, Padra, Gujarat-391430	Rs. 27,22,46/- (Rs. Seven Lakhs Twenty Two Thousand Two Hundred Forty Six Only) as on 13-09-2024	26-09-2024 05/09/2023
2.	APPL000 13865/ LOAN000 00506398	1. Kaushik Nathabhai Mer (Borrower) 2. Rekhaben Nathabhai Mer & 3. Nathabhai Devabhai Mer (Co-Borrowers) All Address: 224, Nanirajasthali-1, Ta-palithana Dist- Bhavnagar, Gujarat-364270	Rs. 4,09,190/- (Rs. Four Lakhs Nine Thousand One Hundred Ninety Only) as on 18-09-2024	26-09-2024 05/03/2024
3.	APPL000 14938/ LOAN000 5006913	1. Ashishbhai Govindbhai Shelana (Borrower) Add : Rabrivistar, Amargadh, Bhavnagar Gujarat-364210 2. Govindbhai Vashrambhai Shelana 3. Hirabhen Ashishbhai Shelana (Co-Borrowers) Both Address: Jithari Bhavnagar, Gujarat-364210	Rs. 5,83,331/- (Rs. Five Lakhs Eighty Three Thousand Three Hundred Thirty One Only) as on 18-09-2024	28-09-2024 05/10/2023
4.	APPL000 75015/ LOAN0000 5026006	1. Vikrambhai Bhagyanbhai Jotana (Borrower) 2. Nilaben Lakhmanbhai Jotana (Co-Borrower) 3. Bhagyanbhai Vinabhai Jotana (Co-Borrower) 4. Vipul Bhagyanbhai Jotana (Co-Borrower) All Add. - Rabari Vas, Amargadh, Bhavnagar, Gujarat-364210	Rs. 3,64,290/- (Rs. Three Lakhs Sixty Four Thousand Two Hundred Ninety Only) as on 18-09-2024	27-09-2024 05/08/2024
5.	APPL000 27382/ LOAN000 05012763	1. Jitendrabhai Somabhai Parmar (Borrower) 2. Laxminbhai Jitendrabhai Parmar (Co-Borrower) Both Add. - House No. 160, Nijanand Society-2, Near Itola, Railway Station Vadsala, Gani Itola R.S, Vadodara Gujarat-391240	Rs. 4,93,137/- (Rs. Four Lakhs Ninety Three Thousand One Hundred Thirty Seven Only) as on 25-09-2024	27-09-2024 05/10/2023
6.	APPL0001 7472/ LOAN0000 05008337	1. Vikrambhai Pujabhai Gohil (Borrower) Add.- Kachaorta Faliyu, Sadara Dhanrapur, Panchmahals, Shehera Gujarat-389220 2. Zaverben Vikrambhai Gohil (Co-Borrower) Add.-37, Kachharota Faliyu, Sadara, Panchmahal, Gujarat-389220	Rs. 3,58,469/- (Rs. Three Lakhs Fifty Eight Thousand Four Hundred Sixty Nine Only) as on 26-09-2024	26-09-2024 05/07/2024
7.	162058 / 194_1060218_2021_58_1	1. Ramesh Shanabhai Malivad (Borrower) 2. Induben Rameshbhai Malivad (Co-Borrower) Both Add. - Bariya Faliyu, Panya Kharol, Dist- Panchmahals, Gujarat-389220	Rs. 4,26,630/- (Rs. Four Lakhs Twenty Six Thousand Six Hundred Thirty Only) as on 26-09-2024	27-09-2024 05/08/2024

**Details of Property :** All The Piece And Parcel of Immovable Property Being Gamtal Property/House No. 547, Land Admeasuring 3600 Sq. feet With Construction Thereon Village Nani Rajasthali- Tal : Palitana And Dist Bhavnagar Sub District / District Bhavnagar Within The State of Gujarat 364270. **Surrounded By Boundaries :-** East - Vihabhai Jojrana, North -Road, West - Kheembhai Hameerbhai, South -Vihabhai Jojrana

**Details of Property :** All The Piece And Parcel of Immovable Property Being Gamtal House No. 5, Land Admeasuring 36 X 25 Sq. feet (900) Sq. feet With Construction Thereon Village - Amargadh, Tal- Shihor And Dist- Bhavnagar, Sub District/ District Shihor Bhavnagar, Within The State of Gujarat 364210. **Surrounded By Boundaries :-** East - House of Panchbhai Vashrambhai, North -Bhavnagar Rajkot Highway Road, West - Road Than Bhatiji Maharaj Temple, South -Vide Road

**Details of Property :** All The Piece And Parcel of Immovable Property Being Gamtal Property/House No. 222, Land Admeasuring 1350 Sq. feet Means 125.41 Sq. Meter Which Construction Thereon Village Amargadh, Tal Shihor And Dist Bhavnagar State Gujarat 364210. **Surrounded By Boundaries :-** East - Road, North -Vaghabhai Shejabhai Shelana, West - Road, South -Road

**Details of Property :** All That Piece And Parcel of Bearing Non- Agricultural Plot of Land In Mauje Vadsala Vadodara Lying Being Land Bearing Property No/House No. 160 Admeasuring 37.90 Sq. Mtrs. i.e. 408 Sq.fts. At Registration District And Sub District Vadodara & District Vadodara 391343 **Surrounded By Boundaries :-** East - By House No 159 of Nijanand Soc. 2, North - By House No 168 of Nijanand Soc. 2, West - By House No 161 of Nijanand Soc. 2, South -By Road of Nijanand Soc. 2

**Details of Property :** All The Piece And Parcel of Immovable Property Residential Bearing Gram Panchayat Property No. 30/1/1, Admeasuring 17x60 Sq.ft. Situated At Village Sadara, Taluka Shahera, Dist Panchmahal, State Gujarat- 389220. **Surrounded By Boundaries :-** East - House of Nareshbhai, North -House of Maheshbhai, West - Rcc Road, South -House of Kishanbhai

**Details of Property :** All The Piece And Parcel of Immovable Property i.e. Gram Panchayat House No. 2115, Admeasuring 900 Sq. foot In The Old Gamtal, Gup Gram Panchayat, Kharol Which Is Situated At Village Kharol, Tal Lunavada, Dist. Mahisagar, Within The State of Gujarat. **Surrounded By Boundaries :-** East - Empty Land, North -Empty Land, West - House of Baria Bhalabhai Kodarbhai, South -House of Kalabhai Rajibhai

**Details of Property :** All The Piece And Parcel of Residential Property Bearing Gram Panchayat Property No. 579, Admeasuring 15 X 60 Sq.ft. (900), Situated At Village Guneli, Taluka Shahera, Dist Panchmahal, State Gujarat- 389220. **Surrounded By Boundaries :-** East - House of Himatbhai Pagi, North -House of Mangalbhai Pagi, West - Road, South - House of Swarupbhai Pagi

\*with further interest, additional interest at the rate as more particularly stated in respective Demand Notices dated mentioned above, incidental expenses, costs, charges etc incurred till the date of payment and/or realization. If the said Obligor(s) fail to make payment to EFL as aforesaid, then EFL shall proceed against the above Secured Asset(s)/Immovable Property (ies) under Section 13(4) of the said Act and the applicable Rules entirely at the risk of the said Obligor(s)/Legal Heir(s)/Legal Representative(s) as to the costs and consequences. The said Obligor(s)/Legal Heir(s)/Legal Representative(s) are prohibited under the said Act to transfer the aforesaid Secured Asset(s)/Immovable Property(ies), whether by way of sale, lease or otherwise without the prior written consent of EFL. Any person who contravenes or abets contravention of the provisions of the Act or Rules made thereunder shall be liable for imprisonment and/or penalty as provided under the Act.

Sd/- Authorized Officer  
For Electronica Finance Limited

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR SURANA META CAST (INDIA) PRIVATE LIMITED OPERATING IN STEEL INDUSTRY AT AHMEDABAD, GUJARAT**  
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sl.	RELEVANT PARTICULARS
1.	Name of the corporate debtor along with PAN & CIN LIP No. SURANA META CAST (INDIA) PRIVATE LIMITED CIN-U27100GJ2010PT0059553 PAN-AANC59111R
2.	Address of the registered office 301-D Sumel -11-Opp. Namaste Circle, Shahbaug, Ahmedabad, Gujarat, India, 380004
3.	URL of website N.A.
4.	Details of place where majority of fixed assets are located 24/1242, Mehsana- Ahmedabad Highway, Village Mandali, Gujarat 382840
5.	Installed capacity of main products/ services Details can be sought by sending a request at <a href="mailto:cirpsuranameta@gmail.com">cirpsuranameta@gmail.com</a>
6.	Quantity and value of main products/ services sold in last financial year Details can be sought by sending a request at <a href="mailto:cirpsuranameta@gmail.com">cirpsuranameta@gmail.com</a>
7.	Number of employees/ workmen Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: Details can be sought by sending a request at <a href="mailto:cirpsuranameta@gmail.com">cirpsuranameta@gmail.com</a>
9.	Eligibility for resolution applicants under section 25(2)(b) of the Code is available at URL: Details can be sought by sending a request at <a href="mailto:cirpsuranameta@gmail.com">cirpsuranameta@gmail.com</a>
10.	Last date for receipt of expression of interest 21/10/2024
11.	Date of issue of provisional list of prospective resolution applicants 30/10/2024
12.	Last date for submission of objections to provisional list 04/11/2024
13.	Date of issue of final list of prospective resolution applicants 15/11/2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants 18/11/2024
15.	Last date for submission of resolution plans 18/12/2024
16.	Process email id to submit Expression of Interest <a href="mailto:cirpsuranameta@gmail.com">cirpsuranameta@gmail.com</a> and <a href="mailto:arpan@caarpanshah.com">arpan@caarpanshah.com</a>

Note-1. The Resolution Professional ("RP") on the Instructions of the CoC shall have discretion to change the timeline or criteria for the EOI at any point of time.

Note-2. The RP/CoC reserve the right to cancel or modify the process/application without assigning any reason and without any liability whatsoever.

**Arpan Maheshkumar Shah**  
Deemed Resolution Professional  
IBBI Registration No.: IBBI/IP-001/IPP-P-01847/2019-20/12862  
AFA Certificate No.: AA/12862/02/300625/107250  
Validity of AFA : 30/06/2025  
E-mail ID : [cirpsuranameta@gmail.com](mailto:cirpsuranameta@gmail.com)  
Contact No. : +91 9824407788  
Date : October 03, 2024 • Place : Ahmedabad.

**INDIA HOME LOAN LTD.**  
Registered Office : 504, Nirmal Ecstasy, 5th Floor, Jatashankar Dossa Road, Mulund (West), Mumbai 400 080  
Branch Office : Plot No. 124, Sector 1/A, Near Killol Hospital, Opp. Prince Restaurant, Gandhidham (Kutch), 370201  
CONTACT PERSON: MR. BHARAT SHINGARAKHIA, MOBILE NO.9316667911

**SALE NOTICE / PUBLIC AUCTION**

**APPENDIX - IV-A [SEE PROVISO TO RULE 8 (6)] SALE NOTICE FOR SALE OF IMMOVABLE PROPERTIES**

Public-Auction Sale Notice of the Immovable Assets under the Securitization and Reconstruction of the Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8(6) of the Security Interest (Enforcement) Rules, 2002. Notice is hereby given to the public in general and in particular to the Borrower(s) and Guarantor(s) that the below described immovable property mortgaged / charged to the secured creditor i.e. INDIA HOME LOAN LIMITED. The physical possession of which has been taken by the authorized officer of INDIA HOME LOAN LIMITED, in the Loan Accounts mentioned hereinafter with a right to sale the same on "As is What is, As is Where is, and Whatever There is without any Recourse Basis" for realization of company's dues.

Account No.	Name of the Owner of the Property	Details of the Property	Reserve Price (Rs)	Earnest Money Deposit (Rs.)
GDM-488	MR. SHAILESHKUMAR UMEDBHAI SUTHAR (BORROWER) MRS. MADHUBEN UMEDBHAI SUTHAR (CO-BORROWER & MORTGAGOR)	All that piece and parcel of the property being Sub Plot No.8 having built up area 68.41 sq. mtr. (Land Area: 114.44 Sq. Mtr.) Project name and style 'Ambaji Nagar-4', R.S. No. 506/1p2, Nr. Kandla Airport Road, Mouje: Varsamed, Registration District: Kutch, Sub District: Anjar, bounded by East-Land of R.S. No.505, West-9.00 Mtrs Wide Road, North-Common Plot No.1, South-Plot No.9	19,00,000/-	1,90,000/-
GDM-373	MR. SALIM MAMAD HINGORAJA (BORROWER & MORTGAGOR)	All that piece and parcel of the property being Sub Plot No.3 having built up area 52.68 sq. Mtr. (Land Area:84.37 Sq. Mtr.) Project name and style 'Ambaji Nagar-4', R.S. No. 506/2, Nr. Kandla Airport Road, Mouje: Varsamed, Registration District: Kutch, Sub District: Anjar, bounded by East-Plot No-4 West-Plot No-2, North-1.50 Mtr. Lane, South-12.20 Mtr. Wide Road	10,75,000/-	1,07,500/-
GDM-576	MR. VENKETESWARRAO SATYANARAYAN GUTTULA (BORROWER) & MRS. SATYAVATHI VENKETESWARRAO GUTTULA (CO-BORROWER & MORTGAGOR)	All that piece and parcel of the property being Sub Plot No.91&92, having built up area 71.75 sq. Mtr. (Land Area:108.74 Sq. Mtr.) Project name and style 'Ambaji Nagar-4', R.S. No. 506/2, Nr. Kandla Airport Road, Mouje: Varsamed, Registration District: Kutch, Sub District: Anjar, bounded by East-Plot No-93, West-Plot No-90, North- 9-00 Mtrs. Wide Road, South-1.50 Mtr. Lane	14,00,000/-	1,40,000/-

**STATUTORY 15 DAYS SALE NOTICE UNDER THE SARFAESI ACT, 2002**

The borrowers / Co-Borrowers / Guarantors are hereby notifying to pay the sum as mentioned in the demand notice along with up to date interest and